

OA No. 314/2008

13.10.2011

Lawyers are abstaining from judicial work today.

List on 15.12.11.


BOC


OA.No.314/2008.

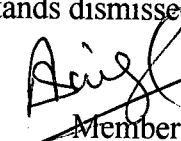
Dated:-15.12.2011

Hon'ble Mr. Justice Alok Kumar Singh, Member (J),
Hon'ble Mr. S.P. Singh, Member (A),For applicant: Sri Praveen Kumar holding brief for Sri Surendran P.
For respondent: Sri S.P. Singh .

Learned counsel for applicant says that O.A. has become infructuous.

In view of the above this O.A. stands dismissed having become infructuous. No order as to costs.


Member (A)


Member (J)

Amit

OK
copy of order
dated 15-12-2011
Bhuvan
16-12-11